



# महाराष्ट्र शासन राजपत्र

असाधारण

प्राधिकृत प्रकाशन

सोमवार, डिसेंबर २९, २००८/पौष ८, शके १९३०

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

## भाग आठ

(अध्यादेश, विधेयके व अधिनियम यांचा इंग्रजी अनुवाद)

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Second Excess Expenditure) Act, 2008 (Mah. Act. No. XXX of 2008), is hereby published under the authority of the Governor.

By order and in the name of the  
Governor of Maharashtra,

H. B. PATEL,  
Secretary to Government,  
Law and Judiciary Department.

**MAHARASHTRA ACT No. XXX OF 2008.**

(First published, after having received the assent of the  
Governor, in the "Maharashtra Government Gazette",  
on the 29th December, 2008.)

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2002, in excess of the amount granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2002, in excess of the amount granted for those services and for that year ; it is hereby enacted in the Fifty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Second Excess Expenditure) Act, 2008. Short title.

(१३७)

Issue of Rs.  
31,76,70,37,528  
out of the  
Consolidated  
Fund of the  
State to meet  
certain excess  
expenditure  
for the year  
2001-2002.

2. From and out of the Consolidated Fund of the State, the sums specified in coloumn (4) of the Schedule hereto annexed amounting in the aggregate to the sum of three thousand one hundred seventy six crores, seventy lakhs, thirty seven thousand and five hundred twenty eight rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the thirty-first day of March 2002, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2002.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department.</b>					
A-12	Social Security and Welfare.	2235, Social Security and Welfare.	1,41,46,343	...	1,41,46,343
		Total-General Administration Department . .	1,41,46,343	...	1,41,46,343
<b>Home Department.</b>					
B-2	State Excise.	2039, State Excise.	22,84,926	...	22,84,926
B-6	Police	2055, Police	...	6,73,577	6,73,577
B-8	Other Administrative Services.	2070, Other Administrative Services.	...	60,117	60,117
		Total-Home Department . .	22,84,926	7,33,694	30,18,620
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>					
D-4	Soil and Water Conservation.	2402, Soil and Water Conservation.	88,12,83,700	...	88,12,83,700
D-5	Animal Husbandry.	2403, Animal Husbandry.	19,46,18,352	...	19,46,18,352
D-9	Minor Irrigation.	2702, Minor Irrigation.	10,85,26,616	...	10,85,26,616
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department . .	1,18,44,28,668	...	1,18,44,28,668
<b>School Education and Sports Department.</b>					
<b>(School Education Department)</b>					
E-2	General Education.	2202, General Education.	6,58,45,52,076	...	6,58,45,52,076
		Total-School Education and Sports Department . .	6,58,45,52,076	...	6,58,45,52,076

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
<b>Finance Department.</b>						
G-9	Pension and Other Retirement Benefits.	2071, Pension and Other Retirement Benefits.		3,26,64,30,762	27,92,84,385	3,54,57,15,147
Total-Finance Department.				3,26,64,30,762	27,92,84,385	3,54,57,15,147
<b>Public Works Department.</b>						
H-2	Housing.	2216, Housing.		10,70,85,713	...	10,70,85,713
H-5	Ports and Light Houses.	3051, Ports and Light Houses.		14,286	...	14,286
H-7	Roads and Bridges.	3054, Roads and Bridges.		...	4,15,93,035	4,15,93,035
Total-Public Works Department.				10,70,99,999	4,15,93,035	14,86,93,034
<b>Water Resources Department.</b>						
<b>(Irrigation Department.)</b>						
I-2	Soil and Water Conservation.	2402, Soil and Water Conservation.		66,87,426	...	66,87,426
I-3	Major and Medium Irrigation.	2701, Major and Medium Irrigation.		10,63,60,23,357	...	10,63,60,23,357
I-5	Command Area Development.	2705, Command Area Development.		3,12,64,215	...	3,12,64,215
I-6	Flood Control and Drainage.	2711, Flood Control and Drainage.		1,70,393	...	1,70,393
Total-Water Resources Department.				10,67,41,45,391	...	10,67,41,45,391
<b>Rural Development and Water Conservation Department.</b>						
L-2	District Administration.	2053, District Administration.		37,27,30,314	...	37,27,30,314
L-11	Minor Irrigation.	2702, Minor Irrigation.		43,09,97,922	...	43,09,97,922
L-12	Non-Conventional Sources of Energy.	2810, Non-Conventional Sources of Energy.		1,07,64,805	...	1,07,64,805
L-16	Minor Irrigation.	2702, Minor Irrigation.		14,63,81,000	...	14,63,81,000
Total-Rural Development and Water Conservation Department.				96,08,74,041	...	96,08,74,041

**Social Justice, Cultural Affairs and Special**

**Assistance Department.**

**(Social Welfare, Cultural Affairs and Tourism Department.)**

N-1	Other Administrative Services. 2070, Other Administrative Services.	3,39,595	...	3,39,595
N-7	Welfare of Scheduled Castes, 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	4,38,92,706	2,27,905	4,41,20,611
Total-Social Justice, Cultural Affairs and Special Assistance Department.		4,42,32,301	2,27,905	4,44,60,206

**Planning Department.**

O-2	Rural Employment. 2505, Rural Employment.	2,44,56,29,255	1,94,822	2,44,58,24,077
Total-Planning Department.		2,44,56,29,255	1,94,822	2,44,58,24,077

**Housing Department.**

**(Housing and Special Assistance Department.)**

Q-3	Other Administrative Services. 2070, Other Administrative Services.	56,495	...	56,495
Total-Housing Department.		56,495	...	56,495

**Public Health Department.**

R-1	Medical and Public Health. 2210, Medical and Public Health.	57,35,59,702	...	57,35,59,702
Total-Public Health Department.		57,35,59,702	...	57,35,59,702

**Medical Education and Drugs Department.**

S-1	Medical and Public Health. 2210, Medical and Public Health.	4,99,96,510	...	4,99,96,510
Total-Medical Education and Drugs Department.		4,99,96,510	...	4,99,96,510

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
<b>Tribal Development Department.</b>						
T-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		5,00,49,388	...	5,00,49,388
		2202, General Education.				
		2203, Technical Education.				
		2204, Sports and Youth Services.				
		2210, Medical and Public Health.				
		2211, Family Welfare.				
		2215, Water Supply and Sanitation.				
		2216, Housing.				
		2217, Urban Development.				
		2220, Information and Publicity.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2236, Nutrition.				
T-6	Revenue Expenditure on Tribal Area Development Sub-Plan.	2401, Crop Husbandry.		27,55,85,552	...	27,55,85,552
		2403, Animal Husbandry.				
		2404, Dairy Development.				
		2405, Fisheries.				
		2406, Forestry and Wild Life.				
		2415, Agricultural Research and Education.				
		2425, Co-operation.				
		2501, Special Programmes for Rural Development.				
		2505, Rural Employment.				
		2506, Land Reforms.				
		2515, Other Rural Development Programmes.				
		2551, Hill Areas.				
		2702, Minor Irrigation.				
		2810, Non-Conventional Sources of Energy.				
		2851, Village and Small Industries.				
		3054, Roads and Bridges.				
		2210, Medical and Public Health.				
T-7	Revenue Expenditure on Removal of Regional Imbalance.	2702, Minor Irrigation.		8,51,000	...	8,51,000
Total-Tribal Development Department.				32,64,85,940	...	32,64,85,940

**Co-operation, Marketing and Textiles Department.****(Co-operation and Textiles Department.)**

V-6	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	...	10,480	10,480
Total-Co-operation, Marketing and Textiles Department.			...	10,480	10,480

**Women and Child Development Department.**

X-2	Nutrition.	2236, Nutrition.	90,14,84,710	...	90,14,84,710
X-3	Secretariat-Social Services.	2251, Secretariat-Social Services.	39,629	...	39,629
Total-Women and Child Development Department.			90,15,24,339	...	90,15,24,339

**Water Supply and Sanitation Department.**

Y-3	Social Security and Welfare.	2235, Social Security and Welfare.	93,498	...	93,498
Y-4	Minor Irrigation.	2702, Minor Irrigation.	1,81,46,879	...	1,81,46,879
Y-6	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2,59,79,000	...	2,59,79,000
Total-Water Supply and Sanitation Department.			4,42,19,377	...	4,42,19,377

**Maharashtra Legislature Secretariat.**

ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	...	57,09,222	57,09,222
Total-Maharashtra Legislature Secretariate			...	57,09,222	57,09,222
Total-A-Expenditure on Revenue Account			27,17,96,66,125	32,77,53,543	27,50,74,19,668

**B-EXPENDITURE ON CAPITAL ACCOUNT****Urban Development Department.**

F-12	Capital Outlay on Urban Development.	4217, Capital Outlay on Urban Development.	...	2,16,88,533	2,16,88,533
Total-Urban Development Department.			...	2,16,88,533	2,16,88,533

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Finance Department.</b>					
G-14	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	...	4,23,35,22,457	4,23,35,22,457
G-17	Inter-State Settlement.	7810, Inter-State Settlement.	...	24	24
Total-Finance Department.			...	4,23,35,22,481	4,23,35,22,481
<b>Public Works Department.</b>					
H-10	Capital Outlay on Housing.	4216, Capital Outlay on Housing.	...	6,26,755	6,26,755
H-12	Capital Outlay on Roads and Bridges.	5054, Capital Outlay on Roads and Bridges.	...	2,08,602	2,08,602
Total-Public Works Department.			...	8,35,357	8,35,357
<b>Water Resources Department.</b>					
<b>(Irrigation Department.)</b>					
I-11	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	...	86,027	86,027
I-13	Capital Outlay on Flood Control Projects.	4711, Capital Outlay on Flood Control Projects.	5,92,360	...	5,92,360
Total-Water Resources Department.			5,92,360	86,027	6,78,387
<b>Co-operation, Marketing and Textiles Department.</b>					
<b>(Co-operation and Textiles Department.)</b>					
V-13	Loans for Housing.	6216, Loans for Housing.	99,547	...	99,547
Total-Co-operation, Marketing and Textiles Department.			99,547	...	99,547
<b>Water Supply and Sanitation Department.</b>					
Y-8	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	27,93,555	...	27,93,555
Total-Water Supply and Sanitation Department.			27,93,555	...	27,93,555
Total-B-Expenditure on Capital Account			34,85,462	4,25,61,32,398	4,25,96,17,860
Grand Total-			27,18,31,51,587	4,58,38,85,941	31,76,70,37,528